

up for implementation of food laws.

(c) The information is being collected and will be placed on the Table of the Sabha.

**Non-Availability of Medicines in Government Hospitals in Delhi**

877. SHRI R. S. PANDEY : Will the MINISTER OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIWAR NIYOJAN MANTRI) be pleased to state :

(a) whether frequent reports are received about the non-availability of essential medicines in the Government hospitals/dispensaries in Delhi ;

(b) whether reports are also being received by Government that the medicines which are being supplied in these hospitals/dispensaries are sub-standard ; and

(c) if so, what steps are being taken by Government to ensure that medicines of good standard are supplied to these hospitals in adequate quantity ?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIWAR NIYOJAN MANTRALAYA MEN UP-MANTRI) (SHRI A.K. KISKU): (a) No.

(b) Medicines of standard quality are made available through the Government hospitals/dispensaries. No complaints have been received about the quality of medicines supplied.

(c) Does not arise.

**Facilities to Societies to help in Propaganda for Family Planning and Birth Control**

878. SHRI S. N. MISRA : Will the MINISTER OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIWAR NIYOJAN MANTRI) be pleased to state :

(a) the facilities being offered to the Societies or Associations who are prepared

to help in the Plan and Propaganda for Family Planning and Birth Control.

(b) whether any allocation has been made for this purpose ; and

(c) if so, to whom such assistance has been given in the last Financial Year ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SWASTHYA AUR PARIWAR NIYOJAN MANTRALAYA MEN RAJYA MANTRI) (SHRI D. P. CHATTOPADHYAYA) : (a) Government recognise the important role which these bodies can and do play in the implementation of the national family planning programme. It is Government's policy to consider these voluntary organisations (which are usually registered societies) as partners in this national programme and extend to them all possible help for carrying on their work.

Accordingly voluntary bodies are given 100% grant-in-aid by the State Governments to whom the authority for giving such grants has been delegated, for running family planning service centres and for training of personnel. Family Planning motivational material, audiovisual aids and literature are also supplied on request. Grants are also sanctioned for special types of activities, e.g., holding of family planning seminars and conferences to discuss specific problems. Grants are also given to a few voluntary organisations for running sterility treatment centres.

(b) Yes.

(c) Full details regarding the assistance given in 1970-71 by the States/Union Territories to voluntary organisations under the delegated powers are not available. However, during that year, the Government of India sanctioned to the various voluntary Organisations engaged in the training of the Auxiliary Nurse Midwives grant-in-aid totalling Rs. 30 lakhs approximately. Grant-in-aid of Rs. 67,000 was also sanctioned to the Indian Medical Association, New Delhi for conducting family planning orientation training courses for medical personnel.